

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 222**  
**CA(CAA)-54/ND/2024**

**IN THE MATTER OF:**

**Blue Jay Finlease Private Limited**

... **Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saheb Singh Chadha, Adv. Hita Sharma

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsel for the Applicant is present. The amended application is not on Board. Let steps be taken to cure the defects, if any and take necessary steps to upload the same on Board. List this matter before the Regular Bench on 30.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**